

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

6. M.A. 4082/2019
M.A. 4081/2019
IN
C.P. 4526/2019

CORAM :SHRI MOHAMMED AJMAL, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **05.02.2020**

NAME OF THE PARTIES:- Manoj Chaturvedi & Ors.

V/s

Indian Motion Pictures Producers Association & Ors.

SECTION 241 & 242 OF COMPANIES ACT, 2013

ORDER

M.A. 4081/2019

Counsel for the Respondent Nos. 1, 2 and 3 are present. Respondent nos. 1 and 2 has already filed counter and copies of the Counter has already been served. Mr. Kamal Agarwal, PCA undertakes to file memo of appearance for Respondent Nos. 4 to 8 and submits that they would not file any counter and would adopt the counter filed by Respondent No.3.

List this matter on 14.02.2020 for filing memo of appearance & adoption and for hearing of the Miscellaneous Application.

M.A. 4082/2019

Counsel for the both parties are present. The matter would be heard, after the disposal of the M.A. No. 4081/2019. Call on 14.02.2020 for further orders.

C.P. 4526/2019

Counsel for the petitioner is present. Counsel for the Respondent Nos. 1 and 3 are present. Mr. Kamal Agarwal, PCA, undertakes to file memo of appearance for Respondent Nos. 4 to 8. Call on 14.02.2020 for further orders.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
MOHAMMED AJMAL
Member (Judicial)

/RS/